

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4208
ANSWERED ON:21.04.2010
ARREARS OF ROYALTY ON COAL
Haque Shri Sk. Saidul;Roy Shri Mahendra Kumar

Will the Minister of COAL be pleased to state:

- (a) whether some State Governments particularly the State Government of West Bengal has requested the Union Government to clear accrued arrears of royalty on coal due to State Governments;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Union Government thereon?

Answer

MINISTER OF THE STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (IC) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a): There are no arrears due on account of royalty to any of the States including the State of West Bengal from the concerned subsidiary coal companies of Coal India Limited (CIL).
- (b) & (c): Do not arise, in view of the reply to part (a) as given above.